

Nomination of cases by Hon'ble the Chief Justice on 27/01/2016

Sl no.	Case details	Nominated to-	File delivered in section
Full Bench			
1	W. P. - 60352/2015	D. B. of Hon. The C.J. and Hon. Dilip Gupta, J.	Writ A-II Section on 28/01/2016
DB of Hon....., J			
2	Crl. W. P. – 14310/2015	Hon. B. K. Narayana, J.	Writ C-II (Crl. Writ) Section on 27/01/2016
3	Spl. Appeal – 1876/2010	Hon. V. K. Shukla, J.	Spl. Appeal Section on 28/01/2016
4	Spl. Appeal defective – 555/2006 (Review Application)	Hon. Rakesh Tiwari, J.	Spl. Appeal Section on 28/01/2016
5	W. P. - 41378/2008	Hon. Dilip Gupta, J.	Writ C-II Section on 28/01/2016
6	W. P. - 68952/2009	Hon. V. K. Shukla, J.	Writ C-II Section on 28/01/2016
Bench Comprising			
7	Spl. Appeal defective – 663/2013 (Review Application)	Hon. Arun Tandon, J. and Hon. Vijay Lakshmi, J.	Spl. Appeal Section on 28/01/2016
8	Spl. Appeal – 930/2013 (Review Application)	Hon. Arun Tandon, J. and Hon. V. K. Birla, J.	Spl. Appeal Section on 28/01/2016
9	Crl. P. I. L. - 127/2016	Hon. A. K. Tripathi, J. and Hon. Ranjana Pandya, J.	Writ C-II (Crl. Writ) Section on 27/01/2016
10	W. P. – 70933/2011 (Review Application)	Hon. Arun Tandon, J. and Hon. Manoj Misra, J.	Writ A-II Section on 28/01/2016
Hon....., J.			
11	Crl. Appeal – 3465/2015	Hon. Mohd. Tahir, J.	Crl. Appeal Section on 28/01/2016
12	Crl. M.A.(u/s 482 Cr.P.C.) – 25958/2014 with Crl. M.A.(u/s 482 Cr.P.C.) – 22436/2014 with Crl. M.A.(u/s 482 Cr.P.C.) – 25960/2014 with Crl. M.A.(u/s 482 Cr.P.C.) – 22437/2014 with Crl. M.A.(u/s 482 Cr.P.C.) – 43232/2012	Hon. Ramesh Sinha, J. (with connected cases)	482 Section on 28/01/2016
13	Crl. M.A.(u/s 482 Cr.P.C.) – 29883/2013	Hon. Ramesh Sinha, J. (with connected cases)	482 Section on 28/01/2016

	with Crl. M.A.(u/s 482 Cr.P.C.) – 32505/2013		
14	First Appeal – 630/2002	Hon. M. K. Gupta, J.	First Appeal Section on 28/01/2016
15	W. P. - 20255/2010 with W. P. - 46661/2010 with W. P. - 28926/2010	Hon. S. P. Kesarwani, J.	Writ A-I Section on 28/01/2016
16	Bail – 22807/2013	Hon. Ranjana Pandya, J.	Bail Section on 28/01/2016
17	Bail – 12449/2013	Hon. Ranjana Pandya, J.	Bail Section on 28/01/2016
18	Bail – 43485/2014	Hon. Ramesh Sinha, J.	Bail Section on 28/01/2016
19	Bail – 45397/2015	Hon. V. P. Pathak, J.	Bail Section on 28/01/2016
20	Bail – 37294/2015	Hon. K. N. Bajpayee, J.	Bail Section on 28/01/2016
21	Bail – 40936/2015	Hon. Om Prakash, J.	Bail Section on 28/01/2016
22	Bail – 17181/2015 with Bail – 31819/2013	Hon. Pankaj Naqvi, J.	Bail Section on 28/01/2016
23	Bail – 2186/2016	Hon. Ramesh Sinha, J.	Computer Fresh Section on 27/01/2016
24	Bail – 2088/2016	Hon. Ramesh Sinha, J.	Computer Fresh Section on 27/01/2016
25	W. P. - 3093/2016 with W. P. - 45202/2013 with W. P. - 63917/2015 with W. P. - 40501/2013 with W. P. - 36575/2013 with W. P. - 47173/2013 with W. P. - 48067/2013 with W. P. - 48548/2013 with W. P. - 42363/2013 with W. P. - 48565/2013 with W. P. - 64077/2013 with W. P. - 52039/2013 with W. P. - 15362/2014 with W. P. - 19164/2014	Hon. V. K. Birla, J. (with connected cases)	Listing Section on 27/01/2016

	<p>with W. P. - 68938/2013 with W. P. - 53656/2013 with W. P. - 57256/2013 with W. P. - 32543/2015 with W. P. - 40350/2014 with W. P. - 41123/2014 with W. P. - 40504/2013 with W. P. - 47175/2013 with W. P. - 45205/2013 with W. P. - 43717/2013 with W. P. - 45207/2013 with W. P. - 45969/2013 with W. P. - 43527/2013 with W. P. - 43975/2013 with W. P. - 46824/2013 with W. P. - 45213/2013</p>		
Appropriate Court dealing with such matters			
26	<p>Bail – 41777/2015 with Bail – 7928/2015 with Bail – 33830/2014</p>	Appropriate Court dealing with such matters	Bail Section on 28/01/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
28/01/2016